

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 40/94

(X)

New Delhi this the 4th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

1. Shri S.K. Malhotra,
S/o Shri D.R. Malhotra,
R/o B-135, Nanakpura,
New Delhi.
2. Shri Surinder Kumar,
S/o late Shri Nand Lal,
R/o 969, Sector 17,
Faridabad (Haryana)
3. Shri Baldev Raj,
S/o late Shri Ushnak Rai,
R/o Sector IV, Quarter No. 356,
R.K. Puram,
New Delhi.
4. Shri S.C. Saraswat,
S/o Shri Suraj Bhan Saraswat,
R/o 20/107, Noida
Distt. Faridabad (Haryana)

...Applicants

(By Advocate: Shri S.D. Raturi proxy
for Shri G.D. Gupta)

Versus

1. Union of India
through the Secretary to the
Government of India,
Ministry of Water Resources,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi- 110 001.
2. The Chairman,
Central Water Commission,
Sewa Bhawan,
R.K. Puram,
New Delhi- 110 066.
3. Union Public Service Commission
through its Chairman,
Dholpur House,
Shahjahan Road,
New Delhi- 110 011.
4. The Secretary to the
Government of India,
Ministry of Personnel, Public
Grievances & Pensions,
Department of Personnel & Training,
North Block, New Delhi.

...Respondents

(By Advocate: None)

CRW

ORDER (Oral)

(S)

By Reddy, J.-

Learned proxy counsel for the applicant seeks permission to withdraw the O.A. The OA is accordingly dismissed as withdrawn.

R.K. Ahooja -
(R.K. Ahooja)
Member (A)

cc.

V.R.R.
(V. Rajagopala Reddy)
Vice-Chairman (J)